

**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

To

The Registrar,
National Judicial Academy,
Bhopal.

No: 34028/95 Dated: 14/08/2018

Subject: Regarding nominations of Judicial Officers for NJA Programmes scheduled to be held in the month of August and September, 2018.

Sir,

On the subject cited above, I am desired to inform your good-self that the following Judicial Officers have been nominated for attending the training programmes shown against their names:-

S. No	Prog. No.	Date of Programme	Name of Programme	Proposed nomination for the Programme
1.	P-1101	17.08.2018 to 19.08.2018	Workshop for Additional District Judges	1) Ms.Bala Jyoti, Additional District Judge(Bank Cases) Jammu; 2) Shri Tasleem Arief, Additional Special Judge Anticorruption, Jammu.
2.	P-1102	17.08.2018 to 19.08.2018	Workshop for Magistrates on Prevention of Cruelty to animals Act,1960	1) Ms.Archana Charak, Addl.Spl.Mobile Mag. R.S.Pura; 2) Sh.Mehraj-ud-Din Sofi, CJM, Ganderbal.
3.	P-1103	24.08.2018 to 26.08.2018	National Seminar for Principal District & Sessions Judges on Court Administration Management and ICT	1) Sh.Mohammad Akram Chowdhary, Pr. Distt. & Sessions Judge, Srinagar; 2) Sh.R.K.Wattal, Pr.Distt.& Sessions Judge, Samba.
4.	P-1104	24.08.2018 to 26.08.2018	Refresher Course for SC/ST (POA) Courts	Act not applicable to the State of J&K.
5.	P-1106	31.08.2018 to 02.09.2018	Workshop for Magistrates on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994	1) Ms.Anjum Ara, Sub-Judge, Ramnagar; 2) Ms.Sudesh Sharma, Passanger Tax & Electricity Mag. Srinagar.
06.	P-1107	06.09.2018 to 12.09.2018	National orientation Programme for Junior Division Judges	1) Sh.Adil Mushtaq, Munsiff, Magam; 2) Sh.Wangial Tsering,

				Ist.Addl.Munsiff (Forest Mag.), Jammu
07.	P-1108	07.09.2018 to 09.09.2018	Workshop for Additional District Judges	1) Sh.Mohan Singh Parihar, Ist.Addl.Distt. & Sessions Judge, Jammu; 2) Ms.Kalpana Revo, Additional District Judge (Bank Cases) Srinagar.
08.	P-1110	14.09.2018 to 16.09.2018	National Seminar for Principal District & Sessions Judges on Constitutional and Administrative Law	1) Sh.Aijaz Ahamd Mir, Pr.Distt.& Sessions Judge, Pulwama; 2) Sh.Sanjeev Gupta, Pr.Distt.& Sessions Judge, Kathua.
09.	P-1111	14.09.2018 to 16.09.2018	Refresher Course for POCSO Courts	1) Shri Kishore Kumar, Pr.Distt.& Sessions Judge, Kulgam; 2) Sh.Shahzad Azeem, Pr.Distt.& Sessions Judge, Rajouri;
10.	P-1112	21.09.2018 to 23.09.2018	Workshop for Magistrates on Juvenile Justice(Care and Protection of Children)Act, 2015	1) Sh.Naushad Ahmad Khan, Spl.Mobile Magistrate, Rajouri; 2) Sh.Tsewang Phuntsog, Munsiff, Nobra.
11.	SE-01	21.09.2018 to 23.09.2018	National Seminar for Members of the Income Tax Appellate Tribunal	Not available

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 34028-66/85 Dated: 14/08/2018

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr.Justice Alok Aradhe, Hon'ble Chairman of the Committee.
3. Secretary to Hon'ble Mr.Justice Janak Raj Kotwal, Hon'ble Member of the Committee.
4. Secretary to Hon'ble Mr.Justice M.K.Hanjura, Hon'ble Member of the Committee
.....for information of their Lordships.
5. Principal District & Sessions Judge _____.
6. S/Shri _____
.....for information and n/a.
7. Cordinator, e-Courts, High Court of J&K, Srinagar for uploading the same on the High Court Website.

Registrar General